

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate Persons) regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF QUANTUM CONCRETE LLP

Sr. No	Relevant Particulars	
1.	Name of the Corporate Debtor	QUANTUM CONCRETE LLP
2.	Date of Incorporation Of Corporate Debtor	25/07/2016
3.	Authority under which Corporate Debtor is incorporated/registered	Ministry Of Corporate Affairs, ROC - Kolkata
4.	Limited Liability Identification No of the Corporate Debtor	AAH-0001
5.	Address of the registered office and principal office of the corporate debtor, if any	25B ARBINDRA NATH THAKUR SARANI 6TH FLOOR , FLAT-6C KOLKATA 700016
6.	Insolvency commencement date in respect of corporate debtor	Order date:01/01/2020 (Communicated to the undersigned on 06/01/2020)
7.	Estimated date of closure of insolvency resolution process	29/06/2020
8.	Name, and registration number of the Insolvency Professional acting as Interim Resolution Professional	Satish Patodia IP RegNo:IBBI/IPA-001/IP-P01279/2018-19/12227
9.	Address and E-mail of the Interim Resolution professional as registered with the board	34 Bangur Avenue , Block-B 4 th Floor, Kolkata-700055 Email: spaindia@yahoo.com
10.	Address and email to be used for correspondence with the interim resolution professional, if different from those given at Sl. No. 9	34 Bangur Avenue , Block-B 4 th Floor, Kolkata-700055 Email: quantum.cirp@gmail.com
11.	Last date for submission of claims	20/01/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) : NA – as per information available with IRP
13.	Name of Insolvency Professionals identified to act as Authorised Representatives of creditors in a class (Three name for each class)	NA – as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorised representatives are available at :	Web Link : http://www.ibbi.gov.in/downloadform.html Physical address: As mention against item No.9 and 10.

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench , has ordered the commencement of a corporate insolvency resolution process against **Quantum Concrete LLP** on Order date 01/01/2020



The creditors of **Quantum Concrete LLP** ,are hereby called upon to submit a proof of their claims on or before **20/01/2020** to the Interim Resolution Professional at the address mentioned against item no. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit their proof of claims in person, or by post or by electronic means. Claimants may download the relevant forms from the website of IBBI <http://www.ibbi.gov.in/downloadform.html> .

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/01/2020

Place: Kolkata



S. Patodia

Satish Patodia
Interim Resolution Professional
of Quantum Concrete LLP